

CrI.A.No. 633 OF 2003
ITEM No.7

Court No. 2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CrI.MP 8123/2003 In
Criminal Appeal No. 633/2003

RAJENDRA & ANR.

Appellant (s)

VERSUS

STATE OF M.P.

Respondent (s)

(for bail and office report)

Date : 13/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Ms. Pragati Neekhara, Adv.
Mr. B.K.Satiya,Adv.

For Respondent (s)Mr. RP Gupta, Sr. Adv.
Ms. Kamakshi S. Mehlwal,Adv.

UPON hearing counsel the Court made the following
O R D E R

CrI.MP 8123/2003 for bail is rejected.

[Charanjeet Kaur]
Court Master

[Om Prakash]
Court Master